

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 988 of 2019**

**IN THE MATTER OF:**

**Pegasus Assets Reconstruction Pvt. Ltd. ...Appellant**

**Versus**

**Kshitiz Chhawcharia (RP) & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Ms. Ramya Hariharan, Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Naturals.**

**Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shanghak Lal Kumar and Ms. Sylona Mohapatra, Advocates.**

**For Respondent: Mr. Dinkar Singh, Advocate for ARCK**

**Mr. Deep Roy, Ms. Rony O. John and Mr. Piyush Swami, Advocates for RP.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 995 of 2019**

**&**

**I.A. No. 179 of 2020**

**IN THE MATTER OF:**

**S.S. Natural Resources Pvt. Ltd. ...Appellant**

**Versus**

**Ramsarup Industries Ltd. & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Ms. Ramya Hariharan, Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Naturals.**

**For Respondent: Mr. Dinkar Singh, Advocate for ARCIL**

**Mr. Aman Varma, Ms. Smriti Churiwal, Mr. Anjuman Tripathy and Mr. Jaivir K. Sidhant, Advocates for R-5.**

**Mr. Krishnendu Dutta, Mr. Vikram, Ms. Anshula Grover  
and Ms. Mansa Shukla, Advocates for R-4.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 1039 of 2019**

**IN THE MATTER OF:**

**Aashish Jhunjhunwala & Ors.**

**...Appellants**

**Versus**

**Kshitiz Chhawchharia,**

**RP of Ramsarup Industries Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Ms. Ramya Hariharan, Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Naturals.**

**Mr. Rishav Banerjee, Mr. Zeeshan Haque, Mr. R.B. Phookan and Ms. Neha Tandon, Advocates.**

**For Respondent: Mr. Dinkar Singh, Advocate for ARCIL**

**Mr. Aman Varma, Ms. Smriti Churiwal, Mr. Anjuman Tripathy and Mr. Jaivir K. Sidhant, Advocates for R-4.**

**Mr. Deep Roy, Ms. Rony O. John and Mr. Piyush Swami, Advocates for RP.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 1124 of 2019**

**IN THE MATTER OF:**

**Aashish Jhunjhunwala**

**...Appellant**

**Versus**

**Kshitiz Chhawchharia,**

**RP of Ramsarup Industries Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Ms. Ramya Hariharan, Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Naturals.**

**Mr. Rishav Banerjee, Mr. Zeeshan Haque, Mr. R.B. Phookan and Ms. Neha Tandon, Advocates.**

**For Respondent: Mr. Dinkar Singh, Advocate for ARCIL**

**Mr. Deep Roy, Ms. Rony O. John and Mr. Piyush Swami, Advocates for RP.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 1125 of 2019**

**IN THE MATTER OF:**

**Vanguard Credit & Holdings Pvt. Ltd.**

**...Appellant**

**Versus**

**Kshitiz Chhawchharia,**

**RP of Ramsarup Industries Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Ms. Ramya Hariharan, Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Naturals.**

**Mr. Rishav Banerjee, Mr. Zeeshan Haque, Mr. R.B. Phookan and Ms. Neha Tandon, Advocates.**

**For Respondent: Mr. Dinkar Singh, Advocate for ARCIL**

**Mr. Deep Roy, Ms. Rony O. John and Mr. Piyush Swami, Advocates for RP.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 1159 of 2019**

**IN THE MATTER OF:**

**Orissa Metaliks Pvt. Ltd.**

**...Appellant**

**Versus**

**Kshitiz Chhawchharia,**

**RP of Ramsarup Industries Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Ms. Ramya Hariharan, Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Naturals.**

**Mr. Santanu Ghosh, Mr. Abhishek Grover and Mr. Nitish Massey, Advocates.**

**For Respondent: Mr. Dinkar Singh, Advocate for ARCIL**

**Mr. Deep Roy, Ms. Rony O. John and Mr. Piyush Swami, Advocates for RP.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 1242 of 2019**

**IN THE MATTER OF:**

**Indian Renewable Energy Development Agency Ltd.                      ...Appellant**

**Versus**

**Ramswarup Industries Ltd. & Ors.    ...Respondents**

**Present:**

**For Appellant: Ms. Rekha Dwivedi and Ms. Varsha Banerjee, Advocates.**

**For Respondent: Mr. Dinkar Singh, Advocate for ARCIL**

**Mr. Deep Roy and Ms. Rony O. John, Advocates for RP.**

**Mr. Kumar Mihir, Advocate for R-4.**

**O R D E R**

**22.01.2020                      Post these appeals 'For Orders' on 6<sup>th</sup> February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)